

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

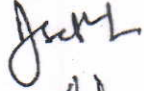

C. P. NO. 29/2006
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016**

NAME OF THE COMPANY: M/s. Dinesh International Ltd.

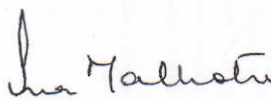
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	DINESH SABHARWAL	ADVOCATE	Respondents	
2	Manish k. Jha	Advocate	Petitioners	

ORDER

The case is ripe for final arguments. Parties are directed to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.

2. To come up on 17.10.2016.


(Ina Malhotra)
Member Judicial